

DIVISION BENCH  
COURT - I

S-7

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/105(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> MAY 2024**

IN THE MATTER OF	PLAZMA VINIMAY PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

**Appearances (via video conferencing/physically)**

Ms. Meenakshi Manot, Adv. ] for the Applicant  
Mr. A.K. Mishra, Adv. ]

**ORDER**

1. Ld.Counsel for the Applicant present.
2. Post the matter on **14/06/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**